

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/3612/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the 9th April, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/24/916 dtd. 08.04.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 12.04.2024 and 18.04.2024, along with station leave permission, from the evening of 10.04.2024 till the morning of 22.04.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

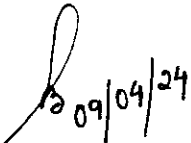
Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/3613/A, dated , 09-04-2024

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


09/04/24
JT. REGISTRAR (VIGILANCE)
